

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5972
ANSWERED ON:31.08.2001
NABARD ASSISTANCE FOR DRINKING WATER TO VILLAGES
UTTAMRAO DEORAO PATIL

Will the Minister of FINANCE be pleased to state:

- (a) whether some State Government particularly the Maharashtra Government have sought loan from the NABARD to meet the expenditure to be incurred on providing drinking water to all the villages in the State;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken for providing financial assistance for the purpose ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) and (b) Yes, Sir. National Bank for Agriculture and Rural Development (NABARD) has reported that some State Governments including Maharashtra have sought loan assistance from NABARD to meet the expenditure incurred on providing drinking water facility to the villages in the State. State-wise details of the loan sanctioned for rural drinking water projects (DWPs) under Rural Infrastructure Development Fund (RIDF) are given below ;

(Rs. Lakhs)

s. No.	State	No. of DWPs	Loan	Sanctioned
1.	Andhra Pradesh	495	9366.51	
2.	Goa	9	216.86	
3.	Haryana	89	4863.84	
4.	Himachal Pradesh	30	1991.35	
5.	Maharashtra	195	9650.30	
6.	Punjab	297	9420.68	
7.	Sikkim	2	237.12	
	Total	1117	35746.66	

(c) NABARD has reported that they have written letters to Chief Ministers/Chief Secretaries of Various States to avail loan under RIDF for implementation of various rural infrastructure projects including rural drinking water projects from time to time. The Regional Offices of NABARD also pursue with the State Government in various fora like High Power Committee Meetings, etc. regarding availment of funds under RIDF for development of rural infrastructure in the State.

